

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 20.11.2018 (Tuesday)**

**Court III**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1848 of 2018 in Comp. App (AT) (Ins) No. 184 of 2018	Srei Infrastructure Finance Ltd. Vs. Sumit Binani & Ors.	Arijit Mazumdar	

**For Admission (Fresh Cases)**

2.	Comp. App. (AT) (Ins) No. 715 of 2018	Rajeev K Aggarwal Vs Panipat Texo Fabs Pvt. Ltd. & Anr.	Akshay Goel	
3.	Comp. App. (AT) (Ins) No. 717 of 2018	Union of India & Anr. Vs. Videocon Industries Ltd. & Ors.	Anurag Ahluwalia	
4.	Comp. App. (AT) No. 392 of 2018	Vijay Bangia Vs Suvidha Law House Pvt. Ltd. & Ors.	Apoorv Shukla	

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By Order

Deputy Registrar

*Shukla*  
19.11.18